

Title: Need to develop an express highway from Cuttack to Paradeep by Indian Oil Corporation by drawing up a 'Special Purpose Vehicle' -Laid.

SHRIB. MAHTAB (CUTTACK): For the construction of an Oil Refinery of Oil India Corporation at Paradeep an agreement was signed between IOC and Government of Orissa on 16th February, 2004 for completion of the project by 2009-2010. The production capacity of the proposed refinery has been increased from 9 MTPA to 15 MTPA with projected investment enhanced to Rs. 20,000 to Rs. 25,000 crores in order to improve its viability. This would generate employment opportunity to around 10,000 persons in direct and ancillary industries. Now, it has become necessary on the part of IOCL to re-assess the capacity of water supply keeping in view the enhanced scope of the project and to cater the requirement of ancillary industries in the area.

I urge upon the Government to impress upon IOCL to form a SPV or participate in a SPV for development of Express Highway road from Cuttack to Paradeep. Keeping in view the heavy traffic on the road during the time of development of the project, this road needs to be developed by IOCL as an infrastructure to the Mega Project and this could be implemented through a SPV by IOCL immediately. I would also request the Government to instruct the authorities to complete the project within the agreed time frame.